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Title : Introduction of the Piracy Bill, 2012.

MADAM SPEAKER: Item No. 9 – Shri E. Ahamed. Nothing else will go in record.

*(Interruptions)\**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED): Madam, on behalf of Shri S.M. Krishna, I beg to move for leave to introduce a Bill to make special provisions for suppression of piracy and to provide for punishment for the offence of piracy and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to make special provisions for suppression of piracy and to provide for punishment for the offence of piracy and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI E. AHAMED: I introduce the Bill.

[r1]

...*(Interruptions)*

MADAM SPEAKER: Now, we shall take up 'Zero Hour'.

Shri Jaswant Singh.

...*(Interruptions)*

MADAM SPEAKER: Please go back to your seats. Nothing will go on record except what Shri Jaswant Singh says.

*(Interruptions)\**